NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/28/2017

NAME OF THE PETITIONER(S)

: SAIKIRAN MURALI

NAME OF THE RESPONDENT(S)

: ANURADHA MURALIDHARAN & 1

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Padmaroches

Pes

, for record

unsel for Respondent B

Reenthi Krishna

ORDER

PCS representing the petitioner present and prayed for time to seek instructions from the client in regard to the valuation report. Counsel for respondents present. Time is enlarged at request. Put up on 09.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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